

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 06th MAY, 2024, 10:30 A.M.

CP (IB) No. 15/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Nikunj Pansari -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. P.P. Bishwal, Adv.
Ms. Suranjana Chatterjee, Adv.

For Respondent (s)

Mr. Sandeep S. Ladda, Adv.
Mr. Adnan Ansari, Adv.

ORDER

Ld. Counsel Ms. Suranjana Chatterjee appearing on behalf of the counsel on record Mr. P.P. Bishwal for the petitioner/Operational Creditor submits that counsel on record for the petitioner is legs before the Hon'ble High Court. However, she wants to proceed with the matter in the absence of counsel on record for the petitioner, who has filed Vakalatnama for the petitioner. Ld. Counsel Mr. Sandeep S. Ladda appears for the respondent. Since, the counsel on record for petitioner is not present, matter adjourned. List the matter on 18.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)